- (c) whether it is also a fact that this is a State where the number of police personnel who become victims to violence of rioters is highest in comparison to the other States; and
  - (d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) As per National Crime Record Bureau data, 91 civilians got killed and 494 civilian got injured in police firing during 2010 in Jammu and Kashmir

- (c) No, Sir.
- (d) Does not arise.

## Need for electronic surveillance of metropolis

227. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that electronic surveillance is an absolute necessity to secure expanding metropolis prone to unconventional terror warfare;
  - (b) how many cameras Delhi requires to keep an eye on its population;
- (c) whether it is a fact that after the 7/7 London bombings, electronic surveillance helped to ensure the guilty more or less identified through city-wide raids within five days; and
- (d) if so, what steps Government is taking to provide electronic surveillance cover to Delhi and Mumbai to pre-empt terror warfare?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

- (b) The Delhi Police has already implemented Phase-I of the Market Surveillance Project and for the Phase-II of the Project they have projected a requirement of 1694 fixed cameras and 312 Pan-Tilt Zoom cameras.
- (c) The London City had implemented a city electronic surveillance project called the 'Ring of Steel' which had picked up the identities of all those involved in the 7/7 London bombing.
- (d) Delhi has taken up the process of electronic surveillance at 63 markets/public places, 27 border check posts and 6 District Courts as well as the High Court. They also plan to have City Surveillance System covering 9 intersections with 26 static cameras and 10 Pan-Tilt Zoom cameras. During the Commonwealth Games, 2010, a C41 solution was implemented in which a

state-of-the art control room was established. States have taken up the process in important cities out of their own funds or through the Modernization of Police Forces grants given to them.

## Unsolved blast cases in capital

228. SHRI GOVINDRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several mysterious blasts triggered in different parts of the capital during the past few years still remain unsolved raising serious questions over the investigation skills of the Delhi Police and other security agencies; and
- (b) if so, the details of the blasts in the capital during the last three years and the steps being taken to solve the mysterious blasts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Since 2008, six bomb blasts had been taken place in the capital, as under:—

- (i) Serial blasts in Delhi on 13.9.2008.
- (ii) A bomb blast at Mehrauli in Delhi on 27.9.2008.
- (iii) A minor explosion (crude bomb) at Mehrauli in Delhi on 29.3.2010.
- (iv) Shoot out and blast at Jama Masjid on 19.9.2010.
- (v) Blast near Delhi High Court on 25.5.2011.
- (vi) Blast near Delhi High Court on 7.9.2011.

14 persons have been arrested and 11 are absconding in the Serial Blast in Delhi on 13.9.2008 and four persons have been arrested in the recent bomb blast which took place near Gate No. 5 of High Court of Delhi on 7.9.2011.

## Warning on air borne attack on Mumbai

229. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that intelligence agencies have warned of air borne attack on Mumbai;
  - (b) if so, the details thereof; and
- (c) the steps being taken to strengthen security at the Mumbai airport and the Juhu Flying Club?